

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/1336 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Susil Kumar Sarma,
Member,
Motor Accident Claims Tribunal, Nagaon.

Dated Guwahati the 7th March, 2018.

Sub: **Casual Leave and station leave permission.**

Ref:- Your letter No. 59/2018 dtd. 28.02.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 06.03.2018 along with station leave permission from the evening of 05.03.2018 till 10 A.M. of 07.03.2018 has been granted/~~rejected~~.

Yours faithfully,

Qm 7/3/18

JOINT REGISTRAR (VIGILANCE)

S. Gupta
05/03/18